

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 67 of 2014 & 68 of 2014

Dated : 11th March, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s. OPG Power Generation Pvt. Ltd.

.... Appellant(s)

Versus

Tamilnadu Electricity Board & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan,
Mr. Aman Gupta & Mr. Vaibhav Ming

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-1 & 2

ORDER

In Appeal Nos. 67 of 2014 and 68 of 2014, the pleadings are said to be complete.

Post these matters for hearing on 6th May, 2016.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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